

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW NO. 182 OF 2020
IN
LD-VC-CW NO. 177 OF 2020**

Sunil G. Naik

..... Applicant

V e r s u s

State of Goa & Ors.

..... Respondents

Ms. Sunaina Chodankar, Advocate holding for Mr. Gaurish Agni, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

CORAM: M. S. JAWALKAR, J.

DATE: 18th November, 2020.

P.C.

Heard Ms. S. Chodankar, learned Counsel for the applicant.

2. The application for amendment is allowed. Time is granted to carry out amendment till 25.11.2020

M. S. JAWALKAR, J.

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